## GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:2573 ANSWERED ON:25.11.2010 EXPORT OF PROCESSED MEAT Pratap Narayanrao Shri Sonawane

## Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether any special financial assistance is provided/proposed to be provided to encourage industries engaged in the export of processed meat and its by products;
- (b) if so, the names of the States which have exported maximum quantity of such products since January, 2009, till date; and
- (c) the amount given to Maharashtra as grant during the last year till date in this regard?

## **Answer**

## THE MINISTER OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHAI)

(a): Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid @ 25% of the cost of plant & machinery and technical civil works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas under the Scheme of Setting up/Modernization/Expansion of food processing industries.

Agricultural and Processed Food Products Export Development Authority (APEDA) under the Ministry of Commerce and Industry does not provide any special financial assistance to any state to encourage industries engaged in the export of processed meat and its by products. However APEDA has financial assistance scheme for individual exporter which is under the Quality Development Scheme and Transport Assistance Scheme.

- (b): No such data is maintained in the Ministry.
- (c): In Maharashtra, Rs. 25.00 Lakhs and Rs. 17.27 Lakhs were granted in meat sector during the last year i.e. 2009-10 and the current year i.e. 2010-11 (till date).